## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER **PETITION NUMBER** : CA/7/2016 NAME OF THE PETITIONER(S) : India Infrastructure Fund NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd UNDER SECTION : 98(1) of Companies Act 2013 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM RAJBNORAN RAGHAVAN Indian Bank 2. SHONA MALVI A- ASIF BASHA N. P. Vijay kunar R. Produp N. J. ARUL RAJ. Coursel for Carai Kalport DEV ESTLAMAR. J

For 19/5. Shivarumar &

Swesh

## **ORDER**

Counsel for petitioner present. Counsels representing all the respondents are present. Counsel for petitioner stated that the petitioners are negotiating with the respondents for settling the issue. At request of both the sides, the matter is adjourned. Put up on 18.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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